

unauthorised powerlooms in various regions of Maharashtra; and

(c) if so, the action Government are taking to implement the ban fully and to check the unauthorised growth of powerlooms ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) Yes, Sir.

(b) Some powerlooms particularly in Maharashtra have violated the ban and some unauthorised powerlooms have been set up in the various regions of Maharashtra.

(c) The ban has to be enforced through the State Governments. The enforcement of the ban in Maharashtra has been held up by an interim injunction issued by the Bombay High Court restraining Government from enforcing the ban. In order to check unauthorised growth of powerlooms, all existing unauthorised powerlooms as on 28-2-1966 are being regularised and stricter enforcement of Textile Control Order is being ensured.

Disappearance of Soviet Embassy Official in New Delhi

1586. SHRI N. R. DEOGHARE :
SHRI S. K. TAPURIAH :
SHRI S. P. RAMAMOORTHY :
SHRI MEETHA LAL MEENA :
SHRI GADILINGANA GOWD :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are aware of the news-item appearing in the '*Hindustan Times*' of the 10th February, 1970 regarding the disappearance of the Press Officer of the Soviet Embassy in New Delhi;

(b) if so, what are the latest developments in this regard; and

(c) what action Government have taken in this connection ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) and (c). There have been no further developments but efforts by the police to trace the missing Soviet official are continuing

Proposals for Construction of Upper Tungabhadra Project

1587. SHRI S. A. AGADI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Mysore Government has submitted its Plan Proposals for the construction of the Upper Tungabhadra Project during 1969 for the approval and clearance by the Union Government;

(b) if so, the broad features of the Scheme; the estimated cost and the District-wise acreage coming under this project;

(c) whether as proposed by the State Government it has been included in the Fourth Five-year Plan; and

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDESHWAR PRASAD) (a) Yes, Sir.

(b) The Project estimated to cost Rs. 20.2 crores envisages the construction of a barrage across Tungabhadra river near Bairanped in Hirekerur Taluk of Dharwar district to irrigate 1,35,000 acres in Dharwar, Chitradurga, Raichur and Bellary districts. The Project report does not indicate the district-wise break up of the area.

(c) and (d). It is considered that it would not be appropriate for the Government of India to consider the clearance of any new projects in the Krishna basin while the water disputes in respect of the Krishna river are under consideration of the Krishna Water Disputes Tribunal.

Employment Oriented Plans

1588. SHRI LOBO PRABHU : Will the PRIME MINISTER be pleased to

state :

(a) whether in view of the gaps shown between capacity and production on pages 261 to 264 of the Draft Plan, for what reasons has increased capacity been proposed and has any one taken responsibility for the assessment in the Ministry or in the Planning Commission;

(b) whether any calculations have been made of the potentials for labour of the different heads of investment in the Fourth Plan in view of the growing unemployment; and

(c) if not, the reason why this should not be referred to the Committee of experts headed by Prof. Dantwala ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) :

(a) The targets of capacity and production for selected industries mentioned on pages 261-265 of the Fourth Five Year Plan (1969-74) Draft have been worked out after detailed studies were carried out at the instance of the Planning Commission by the Planning Groups/Working Groups, Development Councils, Directorate General of Technical Development and other agencies who were associated with the formulation of the Fourth Five Year Plan. These estimates represented the levels of capacity and production considered necessary and possible in the context of the demand forecast for various industrial commodities inclusive of both domestic and export requirements.

(b) and (c) . No firm calculations have so far been made of the employment potential for different heads of development in the Fourth Plan on account of the paucity of fixed criteria for computation of employment for different sectors of investment. The Dantwala Committee have also considered this matter and suggested that any estimate of labour force, additional employment generated and unemployment, presented in one dimensional magnitude is neither meaningful nor useful as indicators of the economic situation.

Employment Potential of Revised Fourth Plan

1590. SHRI LOBO PRABHU : Will the PRIME MINISTER be pleased to state :

(a) whether the employment potential of the increased provision of the Fourth Plan was considered and what is the calculation;

(b) since Government are considering implementation of the Ten Point Programme of the Congress Party, what is the employment potential of each point and what is the per capita cost of the extra employment provided; and

(c) whether Government would reorient the Plan and the coming budget to labour intensive projects, particularly in rural areas, which constitute the base of the economic pyramid considering the growing unemployment ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) :

(a) and (b) . It is difficult to make firm estimates at this stage of the employment potential of the programmes included in the 4th Plan. The Ten-Point Programme of the Congress Party refers to measures of socio-economic significance. Some of these measures will also have a bearing on generation of opportunities for employment which however cannot be quantified.

(c) Some steps have been taken in the recent budget to augment opportunities for employment. Details will be found in the brochure entitled "Towards Growth with social justice" circulated to the Hon'ble Members along with Budget papers.

Haladi Irrigation Scheme Ignored during the last three Plans

1591. SHRI LOBO PRABHU : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the circumstances under which the Ministry and Planning Commission ignored the Haladi Irrigation scheme during the last